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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD




C.P. (I.B) No. 116/9/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2018

Name of the Company: Ashish Rice Mill.
V/s.
Anil Life Science Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHRIRAJ KHAMBETE i/b Nanavati Associates	Adv	Respondent	
2.				
3.	VISHAD ASHOK JAGASHETH	OFFICER	RESPONDENT	
④	CS MANISH BUCHASIA	PCS	Applicant	

ORDER

PCS Mr. Manish Buchasia i/b FCA Mr. Ajay Patni is present for Operational Creditor/ Petitioner. Advocate Mr. Shriraj Khambete i/b Nanavati Associates is present for Respondent.

Learned lawyer of the Respondent along with Mr. Vishad Ashok Jagasheth present in person on behalf of the Corporate Debtor, who has fairly submitted that he has no objection if the case is admitted.

Heard the arguments of learned Counsel for the Petitioner and the learned Counsel for the Respondents.

The order is reserved.


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 16th day of July, 2018.